

Flow of Funds in Rural Sector

4391. SHRI AJIT KUMAR SAHA : Will the Minister of FINANCE be pleased to state :

(a) whether any demand was made by any State Government at the recent conference of the Eastern Zonal Finance Ministers about larger flow of funds in rural sector ;

(b) if so, details thereof ;

(c) steps to be taken by Government thereon ; and

(d) if not, the reasons thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (d). The fifth meeting of the Regional Consultative Committee for nationalised banks for Eastern Region was held on 30-6-82 at Bhubaneswar. In the meeting, the banking developments in the Region were reviewed and the need to strengthen credit support to weaker section in the rural areas was emphasised. The implementation of the Integrated Rural Development Programme (IRDP) in the States of Region was also discussed. The pace of flow of institutional credit for IRDP in the States of the Region, is steadily picking up. The term loans disbursed for the Programme during 1980-81 was Rs. 32.03 crores. This had increased to Rs. 76.09 crores in 1981-82.

At the meeting, the State Governments had been assured that the credit needs of the twenty point programme beneficiaries and specially of IRDP beneficiaries will be met by the banks to the maximum extent possible. The State Governments, at the same time, were requested to ensure that the project machinery at the district level were strengthened appropriately to implement the programme according to schedule.

Appointment of Private Agents by N.T.C.

4392. SHRI DIGAMBAR SINGH : SHRI TARIQ ANWAR :

Will the Minister of COMMERCE be pleased to state :

(a) whether some subsidiaries of the National Textile Corporation (NTC) have appointed private agents to help sell their products to Government bodies, such the D.G.S.&D., Ministry of Defence ;

(b) what are the difficulties which lie in the way of his Ministry or the N.T.C. to negotiate direct with Government Departments for the sale of NTC products ; and

(c) whether he proposes to hold a Ministerial-level meeting to sort out the problems facing the sale of NTC products and save the money being paid to private agents ; and if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : (a) to (c). As a normal trade practice, the subsidiaries of the NTC have been appointing service agents to ensure expeditious inspection of goods, timely payment for supplies and to help settle disputes, if any.

Government have recently decided that in fulfilment of defence contracts for supply of olive green terrycot cloth, no service agents will be appointed by NTC.

Joint Venture Hotel Set up Abroad by Hoteliers in India

4393. SHRI SANAT KUMAR MANDAL : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the names of hoteliers in India which have set up hotel